

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 01/(MAH)/2013
CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.09.2016

NAME OF THE PARTIES: M/s. Navi Mumbai Merchants Chamber & Ors.
V/s.

M/s. New Bombay Merchants Common Ware House Ltd.

SECTION OF THE COMPANIES ACT: 237(b) of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mr. Karl Shroff	- Advocate	
2.	Ms. Shoma Maitra	- Advocate	
3.	Mr. Ahumamazda Postvala ilb. Wadia Ghandy for the Respondents	- Advocate	
4.	Ms. Subhasree Chatterjee i/b. Manilal Kher Ambalal & Co.	- Advocate	

for the Respondents.

at 2.00 pm

Order

C.P. No. 01/237(B)/CLB/MAH/2013

1. Ld. Counsel from the side of the Respondent is present. In the absence of the Petitioner the matter could not be proceeded hence adjourned.
2. Let this C.P. be fixed for hearing on 25.11.2016
3. After the rise of the court the Ld. Advocate for the Petitioner appeared at 2.00 P.M., stated to be as per the old timings. Next date of hearing is duly communicated to him.

Dated: 30.09.2016

Sd/-

Shri M.K. Shrawat
Member (Judicial)